

As regards the Municipal Corporation of Lucknow, the information is being collected and will be laid on the Table of the Sabha.

[English]

#### Mini ITIs Training Centre

3946. SHRI GIRDHARI LAL BHARGAVA : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether the Government have accepted the recommendations of High Power Expert Committee on IRDP for establishment of Mini ITIs (Training Centres for Skill Development) for giving training to the BPL family youths to enable them getting self employment and issued instruction to this effect to the State Governments;

(b) whether some of the State Governments have informed that establishment of Mini ITIs has not been more useful for giving quality training to the BPL youths which provide themselves employment and some of the States have already closed down such Mini ITIs due to not finding positive results;

(c) whether the Government of Rajasthan has submitted the proposal to establish full fledged ITIs at Block level with only 25% contribution as Central share under TRYSEM infrastructure and rest of the amount would be funded by the State Government;

(d) if so, whether the Government propose to sanction the Central share under TRYSEM infrastructures for ITIs at Block level; and

(e) if so, by when ?

THE MINISTER OF RURAL AREAS AND EMPLOYMENT (SHRI KINJARAPPU YERRANNAIDU) : (a) Yes, Sir.

(b) and (c) Since, the Scheme of setting up of Mini-ITIs was launched only last year it is too early to comment on the usefulness/efficacy of these exclusive TRYSEM training institutes. None of the States has so far informed the Government of India about the non usefulness of these institutes except the State of Rajasthan which had requests assistance for setting up of ITIs and not Mini ITIs. This was considered in this Ministry and since setting up of ITIs does not come under the purview of this Ministry, the request of the State Government could not be acceded to.

(d) and (e) In view of the position explained above, the question does not arise.

#### Irregularities in JRY

3947. SHRI MOHAN RAWALE : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether any incidents of irregularities in the

distribution of funds under the Jawahar Rozgar Yojana in some States have come to the notice of the Government;

(b) if so, the details thereof;

(c) whether the responsibility for the alleged irregularities in distribution of rural funds has been fixed on any officials;

(d) if so, the action taken or recommended against the officials found responsible for the said irregularities ?

THE MINISTER OF RURAL AREAS AND EMPLOYMENT (SHRI KINJARAPPU YERRANNAIDU) : (a) No, Sir. However, as and when any complaint is received the same is referred to the concerned State Government for taking necessary remedial action.

(b) to (d) Do not arise.

#### Dwelling units

3948. SHRI ANNASAHIB M.K. PATIL : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) the number of dwelling units constructed and handed over to the rural poor during the last three years under the Central Sector Schemes and expenditure incurred thereon, State-wise and year-wise;

(b) the allocation of funds under central sector schemes of housing for rural for the current year with state-wise target;

(c) whether a critical review of implementation of housing for rural has recently been undertaken at the Apex level for effecting suitable restructuring/reorientation of schemes; and

(d) if so, the details thereof ?

THE MINISTER OF RURAL AREAS AND EMPLOYMENT (SHRI KINJARAPPU YERRANNAIDU) : (a) The details of the number of dwelling units constructed and expenditure incurred State wise/year wise during the last three years under Indira Awaas Yojana is given the enclosed Statement-I.

(b) So far Rs. 1140.00 crores has been allocated to different States/UTs as Central share under Indira Awaas Yojana during the current financial year. The State-wise Central allocation figures are given in the enclosed Statement-II.

(c) and (d) The programme has been evaluated by the Planning Evaluation Organisation of the Planning Commission which carried out a quick study of the Indira Awaas Yojana in 1992-93. Besides the programme is also being reviewed on the basis of the monthly reports received from the State/UTs. Senior officers of the rank of Dy. Secretaries and above in the Ministry